

ITEM NO.5+51

COURT NO.7

SECTION XVI

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

SPECIAL LEAVE PETITION (CIVIL) Diary No. 64165/2025

[Arising out of impugned final judgment and order dated 30-01-2025
in WPTT No. 6/2023 passed by the High Court at Calcutta]

M/S. VERSATILE WIRES LIMITED

Petitioner(s)

VERSUS

THE STATE OF WEST BENGAL & ORS.

Respondent(s)

IA No. 328758/2025 - CONDONATION OF DELAY IN FILING

IA No. 328760/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

IA No. 328753/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

With

ITEM NO.51

Diary No. 41139/2025

(IA No. 2759/2026 - CONDONATION OF DELAY IN FILING

IA No. 2765/2026 - CONDONATION OF DELAY IN REFILEING / CURING THE
DEFECTS, IA No. 2760/2026 - EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT, IA No. 2762/2026 - PERMISSION TO FILE PETITION
(SLP/TP/WP/..)

Date : 09-01-2026 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J.B. PARDIWALA
HON'BLE MR. JUSTICE K.V. VISWANATHAN

For Petitioner(s) : Mr. Rajat Mittal, AOR
Mr. Priyanshu, Adv.
Mr. Subham Kumar, Adv.

Item No. 51 Mr. Gautam Dey, Adv.
Mr. Tavish Bhushan Prasad, AOR

For Respondent(s) :

UPON hearing the counsel the Court made the following
O R D E R

Tag with SLP(C)No. 11038/2025.

(CHANDRESH)
ASTT. REGISTRAR-cum-PS

(POOJA SHARMA)
COURT MASTER (NSH)